

ITEM NO.1501

Court 8 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).495/2021

VINOD PRASAD RATURI & ORS.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 05-03-2021 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. V Shekhar, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Ms. Saroj Tripathi, AOR

For Respondent(s) Mr. Arvind Kumar Sharma, AOR
Mr. Atul Sharma, AOR

Mr. Vimlesh Kumar Shukla, Sr. Adv.
Mr. Gaichangpou Gangmei, Adv.
Ms. Petal Chandhok, Adv.
Ms. Rupali Gupta, Adv.
M/S.Trust Legal, AOR

Hon'ble Mr.Justice L.Nageswara Rao pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr.Justice S.Ravindra Bhat.

The appeal is allowed in terms of the signed non-reportable judgment. Pending applications, if any shall also stand disposed of.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master

(Signed non-reportable judgment is placed on the file)